

a hurdle in the way of effective functioning of A.I.R. Stations or Door-darshan Kendras?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUM. GIRIJA VYAS): (a) and (b) Generally, the programme production and presentation staff, such as Programme Executives, Producers, Announcers, News-reader-cum-Translators, Transmission Executives know the languages/dialects of the State of a Station/Kendra. Local talent is also utilised whenever necessary. In respect of the management staff at higher levels, they have All India transfer liability and the knowledge of the regional language is not essential. However, while posting these officers to different Kendras, their knowledge of regional language and culture is kept in view.

328. [Transferred to 30 July. 1991]

प्रसार भारती विधेयक

329. श्री शंकर दयाल सिंह : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार प्रसार भारती विधेयक के संबंध में कोई कदम उठाने का विचार रखती है ;

(ख) यदि हां तो उसका व्यौरा क्या है और इस संबंध में आवश्यक कार्यवाही कब से आरम्भ कर दी जाएगी; और

(ग) यदि नहीं तो उसके क्या कारण हैं ?

सूचना और प्रसारण मंत्रालय में उप मंत्री (कुं. गिरिजा व्यास) : (क) ये (ग) प्रसार भारती (भारतीय प्रसारण निगम) विधेयक, 1989 लोक सभा में 29 दिसम्बर, 1989 को पेश किया गया था। संसद के दोनों सदनों द्वारा पारित कर दिए जाने के बाद, दिनांक 12 सितम्बर, 1990 को राष्ट्रपति ने इसे स्वीकृति

अधिकांश अतिवार्य कार्य पूरे नहीं हुए हैं। सरकार प्रसार भारती की स्थापना करने तथा इलेक्ट्रॉनिक माध्यमों के बीच स्पर्धा शुरू करने के लिए वचनबद्ध है।

**One-rank-one-pension for ex-servicemen**

330. SHRI M. A. BABY: Will the Minister of DEFENCE be pleased to state:

(a) whether Government have decided to enhance the pension for ex-servicemen on the basis of "one-rank-one pension"; and

(b) if so, when the decision is likely to be implemented?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) and (b) A scheme for the grant of an ad-hoc ex-gratia increase in pension to Armed Forces personnel below officer rank who retired before 1-1-1986 was approved by the Government on 1-11-1990. The next Government considered the matter but deferred decision on the issue. The entire matter shall be reviewed, taking the financial, legal and other related aspects in view.

**Modification of industrial policy for rapid growth**

331. SHRI PARVATHANENI UPENDRA: Will the PRIME MINISTER be pleased to state:

(a) whether there is a proposal to modify the existing industrial policy to ensure rapid industrial growth and

(b) if so, the details of the study undertaken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. J. KURIEN): (a) and (b)